

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 10 OF 2017**

**Dated: 25<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Damodar Valley Corporation ..... Appellant(s)  
Vs.  
West Bengal Electricity Distribution Company Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : ----

**ORDER**

We are informed that a matter involving similar issue being Appeal No. 312 of 2016 has been admitted by this Tribunal.

Hence, Admit. Issue notice to the respondents returnable on 14.03.2017. Dasti, in addition, is permitted.

List the matter on **14.03.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 312 of 2016.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt